

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

I.A No. 1372 of 2020

In

Company Appeal (AT) No. 83 of 2020

IN THE MATTER OF:

Mr. P. Varadarajan & Ors.

...Appellants

Versus

Dr. A. Jawahar Palaniappan & Anr.

...Respondents

Present: -

For Appellant: Dr. Abhishek Manu Singhvi, Mr. Dhruba Mukherjee and Mr. S.N. Mukherjee Sr. Advocates with Ms. Pooja Saigal, Mr. Kumar Anurag Singh, and Mr. Anando Mukherjee, Advocates

**For Respondent: Mr. Sudipto Sarkar, Sr. Advocate with Mr. Aditya Verma and Mr. Bhaskar, Advocates for Respondent No. 1
Mr. Mukul Rohatgi and Mr. Arun Kathpalia, Sr. Advocates with Ms. Devanshi Singh, Mr. Utkarsh Joshi, Ms. Shrey Patnaik, Advocates for Respondent No. 2**

O R D E R

(Virtual Mode)

26.08.2020 Heard Mr. Sudipto Sarkar, Sr. Advocate on behalf of Respondent No. 1, Mr. Dhruba Mukherjee and Mr. S.N. Mukherjee, Sr. Advocates on behalf of Appellant at length.

The matter is adjourned for further hearing on **16th September, 2020 at 2:00 PM.**

Cont.....

On that date, Dr. Abhishek Manu Singhvi, Sr. Advocate on behalf of Appellant and Mr. Arun Kathpalia, Sr. Advocate on behalf of Respondent No. 2 may continue their arguments.

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Balvinder Singh]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

R.N./ Kam. /

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